

1	2	3	4	5	6	7
21.	Sikkim	—	—	—	—	—
22.	Tamil Nadu	12	55	1	29	97
23.	Tripura	—	—	—	—	—
24.	Uttar Pradesh	20	116	12	22	170
25.	West Bengal	16	34	—	26	76
26.	Andaman & Nicobar	—	—	—	—	—
27.	Chandigarh	6	17	—	1	24
28.	Dadra & Nagar Haveli	—	1	—	1	2
29.	Daman & Diu	—	1	—	—	1
30.	Delhi	17	100	—	27	144
31.	Lakshadweep	—	—	—	—	—
32.	Pondicherry	1	1	—	1	3
Total		248	877	116	412	1689

Issue of More Autonomy to Banks

593 SHRI MAHENDRA SINGH BHATI:
SHRI CHANDRA BHUSHAN SINGH :
SHRI ANAND RATNA MAURYA :

Will the Minister of FINANCE be pleased to state:

(a) whether the Government are actively considering various economic and other issues related to more autonomy to banks;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) to (c) To enable the banks to cope up with the challenges posed by liberalisation and deregularisation of the financial sector in the new environment, the Boards of the Public Sector Banks have been given greater administrative autonomy.

Banks which fulfill the criteria of capital adequacy of more than 8%, net profits during the last three years, net NPA below 9% and minimum owned funds of rupees hundred crores, would be allowed to recruit Specialist officers and also undertake campus recruitment for partly meeting their requirement of probationary officers. The Boards of Public Sector Banks will now be able to lay down policy in a large number of administrative and personnel matters including induction of specialists and will also have authority to create posts below the level of General Manager and formulate their own policies with regard to rural postings of officers and deputation lateral movement of their officers to other banks.

[English]

Import of Currency Notes

594. SHRI BANWARI LAL PUROHIT :
SHRI MOHAN RAWALE :

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have taken a decision to import currency notes and coins;

(b) if so, the value thereof, details of companies from which import of currency notes proposed to be made and the reasons for importing the same;

(c) whether such a step of the Government is going to effect adversely on the economy of the country;

(d) if so, the details thereof;

(e) whether these currency notes are being imported on board foreign ships;

(f) the reasons for not importing this 'sensitive' commodity on board Indian ships; and

(g) the steps taken to ensure complete security for the currency imports?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) and (b) Government have decided to import 3600 million pieces of printed notes and 1000 million pieces of coins as a one time measure to tide over the present shortage. Value-wise details of the import of currency notes are as under:

Name of the Company	Denomination	Pcs. in million
(A)		
(a) Consortium		
(i) De La Rue Currency Security Print (formerly known as TDLR)	100	1040
(ii) Debden Security Printing	100	260
(b) American Bank Note Corp.	100	600
(c) Bundesdruckerei GmbH*	100	100
		2000
(B)		
(a) Consortium		
(i) Giesecke & Devrient GmbH	500	400
(ii) Francoois Charles Oberthur	500	240
(iii) British American Bank Note	500	160
(b) Canadian Bank Note Co.	500	800
		1600

*This firm has not executed the agreement. The Bank has withdrawn its letter of offer and RBI has decided to realot the 100 million pieces to the other two suppliers on a pro rata basis.

(c) No, sir.

(d) Does not arise.

(e) The contracts are on CIF basis. However, the suppliers have been advised to ship the consignments on board Indian flag vessels, as far as possible. The consignments are being received through foreign vessels as well as SCI vessels.

(f) The import contract is of CIF basis. Notwithstanding this, the suppliers have been advised to

consign the imports on Indian flag vessels to the maximum extent possible.

(g) The imports of currencies/coins are being made in container which are securely locked. These containers are placed on board the ship where access is impossible. Suppliers are also ensuring that shipments are made in conformity with the Ministry of Surface and Transport (Trans Chart), Government of India guidelines.